

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.884
TO BE ANSWERED ON THE 20TH DECEMBER, 2017

DIET DEBATE

884. DR. ANUPAM HAZRA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of a diet debate raised by a defence personnel in the recent past and if so, the facts thereof;
- (b) whether the Government has decided to conduct inquiries into all complaints in the defence by non-defence personnel to ensure disposal of such complaints in a transparent manner; and
- (c) if so, the details thereof and if not, reasons therefor?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): No major complaint on sub standard diet / ration have come to notice of the Government. The authorisation and entitlement of rations to all defence personnel is done through Defence Institute of Physiology & Allied Sciences (DIPAS). Existing checks and balance mechanism is there to ensure correct quantity / quality of entitled rations. A direct feedback on quality of rations from troops is also compiled on quarterly basis by Formation Headquarters and is perused at the highest level.
